

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. C.P.(IB)-1139/(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: Kataria Infrastructure Corporation

V/s.

Manas Vyapar Private Limited.

Appearance

For Petitioner : Adv. Tanmay Kelkar i/b. Adv. Aniruth Purusothaman

For Respondent : None appeared

SECTION 9 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Pleadings are completed. List on **27.06.2024** for final hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)